

Daily Board Civil CR-19

CITY CIVIL COURT MUMBAI  
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)  
**CIVIL CAUSE LIST**  
DATE 23.11.2020 (11.00 A.M. to 2.00 P.M.)

| Sr. No. | Cases                                   | Stage      | Parties  | Advocates   |
|---------|---|------------|--|---|
| 1       | Suit 894/15 @ NM<br>1328/19, NM 1329/19 | NM Hearing | Mrs.Saili W-o Sanjay Gadi<br>Vs<br>Mr. Chandrahas Dondiram<br>Patekar  | Mr. Ashok M. Saraogi<br><br>Adv. Sunil Tiwari                               |
| 2       | Misc. Appeal 101/19                     | Hearing    | M/s. Qureshi Fat Processing<br>Industries<br>Vs<br>MCGM  | Vaibhav V. Ugle<br><br>Adv. A. V. Diwate                                    |
| 3       | Misc. Appeal 108/19                     | Hearing    | Shyamkant Yashwant Malkar<br>Vs<br>MCGM  | Shri. Rajiv Deokar<br><br>Adv. A. V. Diwate                                 |
| 4       | Misc. Appeal 109/19                     | Hearing    | Shivsharan Ramchandra<br>Mishra<br>Vs<br>Estate Officer  | Ravindra N. Kachare<br><br>R. P. Ojha                                       |
| 5       | Misc. Appeal 140/19                     | Hearing    | Mr Eknath Krishnaji Sawant -<br>deceased legal heir 1a Smt<br>Snehal Surendra Sawant<br>Vs<br>The Municipal Corporation Of<br>Greater Mumbai And Anr | Suresh S. Muluk Prasad<br>V. Desai, Santosh A.<br>Yadav<br><br>A. V. Diwate |
| 6       | Misc. Appeal 11/20                      | Service    | M/s. Ethison Metal Industries<br>Vs<br>Life Insurance Corporation of<br>India  | Amarendra Mishra  |

CITY CIVIL COURT MUMBAI  
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)  
**CIVIL CAUSE LIST**  
DATE : 24.11.2020 (11.00 A.M. to 2.00 P.M.)

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| Sr. No. | Cases   | Stage             | Parties   | Advocates  |
|---------|---|-------------------|---|--|
| 1       | Suit 7464/83  | Arguments         | PRATIMA MAHESH MEHTA<br>AND ORS<br>Vs<br>TULSIDAS V PATEL P LTD<br>AND ORS AND PRATIMA<br>MAHESH MEHTA AND ORS  | M/s. Thakore Jariwala<br>& Associates<br>Solomon and Co D/1<br>Desai and Diwanji D/4,5 |
| 2       | Suit 17/20 @ NM<br>4973/20, 200/20,<br>269/20, 270/20, 271/20 | NM Hearing        | Diamond Hill CoOperative<br>Hsg. Soc. Ltd.<br>Vs<br>M/s M.K.Realty through its<br>Partners Kunal Pankaj Rawal<br>and Manoj B. Vora  | Priyanshu Mishra<br><br>Bipin Joshi  |
| 3       | Misc Appeal 186/18  | Arguments<br>P.H. | M/s. Indojewel Jewellery Pvt.<br>Ltd. in Delay Cond. St.<br>No.8427 of 18Vs1. The<br>Development Commissioner<br>Seepz SEZ 2. Estate Manager<br>Seepz SEZ                         | M/s. Hariani and Co.<br><br>M. S. Bharadwaj  |
| 4       | Misc Appeal 175/18  | Arguments<br>P.H. | M/s.Craftsman Jewellery Pvt.<br>Ltd. Delay Appln.<br>St.No.7170/2018Vs1.The<br>Development Commissioner<br>2.Estate Manager   | M/s. Hariani and Co.<br><br>M. S. Bharadwaj<br>S. R. Rajguru                           |
| 5       | Misc Appeal 191/18  | Arguments<br>P.H. | M/s. Munic Jewellery in<br>Delay Condonation<br>Application St. No.10230 of<br>18Vs1. The Development<br>Commissioner SEEPZ - SEZ 2.<br>Estate Manager - SEEPZ - SEZ<br>Authority | M/s.Hariani and Co.<br><br>M. S. Bharadwaj S. R.<br>Rajguru                            |
| 6       | Misc Appeal 537/18  | Arguments<br>P.H. | M/s. Mohit Diamonds Pvt.<br>Ltd. in Delay Appln. St.<br>No.14000 of 18Vs1. The<br>Development Commissioner<br>2. Estate Manager   | M/s.Hariani and Co.<br><br>M. S. Bharadwaj   |

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|----|-------------------------|----------------|---|--|
| 7  | Misc Appeal 139/19      | Hearing        | M/s. Euroshin Jewellery Works Pvt. Ltd. in Delay St. No.14481 of 18VsThe Development Commissioner                         | M/s.Hariani and Co.<br>M. S. Bharadwaj S. R. Rajguru |
| 8  | Misc Appeal 97/19       | Hearing        | M/s. Patdiam JewelsVsThe Development Commissioner   | Deepan Dixit<br>M. S. Bharadwaj                      |
| 9  | Misc Appeal 105/19      | Hearing        | M/s. Patdiam Jewellery Pvt. Ltd.VsThe Development Commissioner  | Deepan Dixit<br>M. S. Bharadwaj                      |
| 10 | Misc Appeal 162/19      | Hearing        | M/s. Twinkle Diamond Jewellery India Pvt. Ltd.VsThe Development Commissioner  | Deepan Dixit<br>M. S. Bharadwaj                      |
| 11 | Misc. Appeal 13/20      | Awaiting R & P | Silverline Technology Ltd. Vs Seepz Special Economic Zone Authority   | Dahibawkar and Co.<br>Adv. Shreeram Redij            |
| 12 | TA 31/20                | Reply          | Mrs. Rita Anand Chauhan and Anr. - Applicant Vs Bombay Thiruvalluvar Mandram and Ors.                                     | P. D. Gandhi and Associates<br>Adv. Vikas Murudkar   |
| 13 | TA 41/20                | Reply          | Mohammed Iqbal Abdul Sattar - Through his Constituted attorney Abdul Kader Abdul Latif Vs Mohatta Builders and Assoicates | P. D. Gandhi and Associates                          |
| 14 | MISC APPEAL 100014/2020 | Directions     | Brijesh Kumar Mishra Vs Estate Officer  | Sangram Chinnappa                                    |
| 15 | MISC APPEAL 100015/2020 | Directions     | Manesh Shantaram Aswale Vs Estate Officer   | Sangram Chinnappa                                    |
| 16 | MISC APPEAL 100016/2020 | Directions     | Mahendra Kumar Sarvan Singh Vs Estate Officer   | Sangram Chinnappa                                    |

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CITY CIVIL COURT MUMBAI  
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)

**CIVIL CAUSE LIST**

DATE : 25.11.2020 (11.00 A.M. to 2.00 P.M.)

| Sr. No. | Cases                           | Stage     | Parties   | Advocates   |
|---------|---------------------------------|-----------|---|---|
| 1       | Misc. Appeal 42/17 @ Stay 16/17 | Arguments | Smt. H. R. Irani<br>Vs<br>1. Honble Estate Officer 2. Life Insurance Corporation Of India                                       | Vaid And Associates<br><br>The Law Point              |
| 2       | Misc. Appeal 68/17 @ Stay 28/17 | Arguments | Shri. H. R. Irani<br>Vs<br>1. Honble Estate Officer 2. Life Insurance Corporation Of India                                      | Vaid And Associates<br><br>The Law Point              |
| 3       | Misc. Appeal 107/19             | Arguments | M/s. Decent Soap Factory Pvt. Ltd. in Delay Appln. St. No.2825 of 19<br>Vs<br>MCGM  | Shri. R.D. Thorat<br><br>A. V. Diwate                 |
| 4       | Misc. Appeal 112/19             | Arguments | Zohrabibi Ismail Khan<br>Vs<br>The Board of Trustees of the Port of Mumbai  | Sachin R. Gelye<br><br>Motiwalla and Co               |
| 5       | TA 220/19                       | Hearing   | Mr. Kumar Nanak Rai<br>Vs<br>Ms. Simran Ajay Lalchandani  | Ms. Surabhi V. Vadhavkar<br><br>Adv. Sanjay Sinha     |
| 6       | TA 259/19                       | Hearing   | Kuresh s/o Rustom Kushesh and Ors. - Applicant - Orig. deft. No.5<br>Vs<br>Farokh Khodadad Irani and Ors. - Resp - Org. Plffs.. | S.K. Srivastav and Co.<br><br>Adv. Vikas Saindane R/1 |
| 7       | TA 19/20                        | Hearing   | Shri. Prakash C. Sheth - Applicant<br>Vs<br>Sulsa Premises CHS Ltd. and Anr.  | Mr. Balasaheb Deshmukh<br><br>Adv. P. D. Gandhi R/1   |

CITY CIVIL COURT MUMBAI  
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)

**CIVIL CAUSE LIST**

DATE : 26.11.2020 (11.00 A.M. to 2.00 P.M.)

| Sr. No. | Cases        | Stage     | Parties                                     | Advocates                          |
|---------|--------------|-----------|---|------------------------------------|
| 1       | Suit 9438/89 | Arguments | KARMYOG CO-OP HSG SOC LTDVsSUNRISE BUILDERS | Vikrant Narkar<br><br>P. K. Shroff |

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|---|---------------------|-----------|---|---|
| 2 | Suit<br>10100/90    | Arguments | M S SUNRISE<br>BUILDERSVsKARMAYOG CO-<br>OP HSG SOC LTD   | P. K. Shroff<br><br>Keetan Chotani<br><br>Pradeep J. Ramchandani                          |
| 3 | Misc. Appeal 579/18 | Arguments | M/s. Shah and Co. -<br>Appellants<br>Vs<br>MCGM – Respondents                                     | Adv. A. V. Diwate R/1<br>Adv. Khushboo Rajgor<br>i/b Bhatia and Bukhari<br>Associates R/2 |
| 4 | Misc. Appeal 34/19  | Hearing   | Laxmi B. Metkari<br>Vs<br>Executive Engineer  | M/s. M. P. Rege and<br>Co.<br><br>Abad Ponda  |
| 5 | MA 48/20 (Delay)    | Reply     | The State of Maharashtra<br>through Principal Secretary<br>PWD Dept. VsMr. Ashok<br>Krishna Nikam | M. B. Jadhav  |

CITY CIVIL COURT MUMBAI  
IN THE COURT OF H.H.P.J. SHRI S. B. AGRAWAL (C.R. NO. 19)  
**CIVIL CAUSE LIST**

DATE : 27.11.2020 (11.00 A.M. to 2.00 P.M.)

|   |  |           |   |   |
|---|--|-----------|---|---|
| 1 | Misc Appeal 157/17 @<br>Stay 77/17 @ MA 88/19      | Arguments | Mrs. Nagubai M Kurade<br>Vs<br>1. The Estate Officer For Air<br>India 2.Air India Ltd | Sachin B Chandan<br><br>M/s. M. V. Kini and Co.<br>Sanket M Mungale |
| 2 | Misc. Appeal 99/17 @<br>Review 277/18 @ MA<br>7/19 | Arguments | Hindustan Unilever Ltd<br>Vs<br>The Board Of Trustees Of Port<br>Of Bombay And Anr    | The Law Point   |
| 3 | MA 25/20 (Delay)                                   | Hearing   | Mrs. Clara L. Fernandes<br>Vs<br>The Estate Officer For Air<br>India                  | Sachin B. Chandan<br><br>Adv. Deepika Agarwal<br>a/w Lancy Dsouza   |
| 4 | MA 30/20 (Delay)                                   | Hearing   | Samubai J. Valodra<br>Vs<br>The Estate Officer For Air<br>India                       | Sachin B. Chandan<br><br>Adv. Deepika Agarwal<br>a/w Lancy Dsouza   |